

(b) if so, the details thereof?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) Yes, Sir.

(b) Under the provisions of the Philippine Immigration Law Indian citizens may be permitted to immigrate to the Philippines provided reciprocal privileges are extended to citizens of the Philippines for immigration to India. The quota for immigrants from India shall not exceed 50 for any calendar year.

#### Settlement of Tibetan Refugees in Orissa

1085 { Shri P. C. Deo Bhanj:  
Shri Maheswar Naik:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that under a Central Government Scheme a large number of refugees from Tibet are going to be settled in Orissa;

(b) if so, their actual number; and

(c) where they are going to be settled in Orissa?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) Yes.

(b) 2500.

(c) Ganjam District.

#### Trespassing by Pakistanis in Cooch-Behar

1086. **Shri Ram Harkh Yadav:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that two Pakistanis trespassed into Cooch-Behar on the 1st March, 1963 and kidnapped an Indian and beat him to death on the other bank of the Teesta river in Pakistan; and

(b) if so, the details of the incident and the measures adopted by Government to stop such atrocities?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) and (b). Yes, Sir.

In the early hours of March 1st, 1963, four Pakistani nationals trespassed into Indian territory at village Jharsingheshwar, P.S. Haldibari, District Cooch-Behar, and kidnapped an Indian national from his house, whom they later murdered on the banks of the Teesta river.

Protest have been lodged with the East Pakistan authorities at both the District and the State Government level. An immediate investigation into the incident, exemplary punishment to the offenders and payment of adequate compensation to the family of the deceased Indian national have been demanded. No reply has been received to the protest notes.

#### "Sainik Samachar"

1087. **Shri A. V. Raghavan:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 3382 on the 18th June, 1962 and state:

(a) whether any decision has since been taken in the matter of publishing a Malayalam edition of *Sainik Samachar*; and

(b) if so, when the same will be published?

**The Minister of Defence (Shri Y. B. Chavan):** (a) and (b). The matter is still under examination.

#### Contract Labour

1088. **Shri M. P. Swamy:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government propose to enact legislation for the abolition of the system of contract labour in industries; and

(b) if so, the details of the proposed legislation?

**The Deputy Minister of Labour and Employment (Shri B. K. Malviya):** (a) and (b). The question whether

any legislation can be enacted for the abolition of the system of contract labour is under examination in consultation with the Ministry of Law.

**Radio Sets in Orissa**

1089. Shri Ulaka: Will the Minister of Information and Broadcasting be pleased to state:

(a) the Central target fixed for providing radio sets in the rural areas in Orissa during the Third Plan period;

(b) the number of sets already given to the State?

The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath): (a) The target for providing radio sets in the rural areas in Orissa during the Third Plan is 3,000.

(b) 500 sets were supplied to Orissa State in 1961-62. 600 sets allotted to the State for 1962-63 are expected to be supplied shortly. The total number of sets supplied to this State till 31-3-62 is 8470.

**A.I.R. Employees at Cuttack**

1090. Shri Ulaka: Will the Minister of Information and Broadcasting be pleased to state the number of staff artists and other employees of the All India Radio Station at Cuttack (Orissa) belonging to Scheduled Castes and Scheduled Tribes as on 31st January, 1963?

The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath):

	Scheduled Castes	Scheduled Tribes
(1) Staff Artists :	20	1
(2) Regular Staff :	20	1

**Skilled and Unskilled Persons Registered in Orissa**

1091. Shri Ulaka: Will the Minister of Labour and Employment be pleased to state:

(a) the number of persons (both skilled and unskilled) registered in

various employment exchanges in Orissa during 1962-63 so far;

(b) the number of such persons provided with employment assistance during the same period so far; and

(c) the number of such persons who belong to Scheduled Castes and Scheduled Tribes?

The Deputy Minister of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) and (b).

Period	No. of persons registered	No. of persons placed in employment
April 1962— February 1963	1,49,373	21,008

(c):

Category of applicants	No. registered during April-December, 1962*	No. placed in employment during April-December, 1962*
Scheduled Castes	7,836	838
Scheduled Tribes	8,940	1,847

\*As this information is collected on a half-yearly basis, the information is available only up to December, 1962.

**भारतराष्ट्रीय श्रम संगठन**

१०६२. { श्री म० ला० द्विवेदी :  
श्रीमती सावित्री नगम :

क्या प्रश्न संजी यह बताने को कृपा करेंगे कि :

(क) क्या यह सच है कि भारतराष्ट्रीय श्रम संगठन प्रशासकीय निकाय में भारत सरकार का जो तिनिकि था, उस के पद को समाप्त कर दिया गया है ; और

(ख) यदि हाँ, तो ऐसा क्यों किया गया और कौन, भारत सरकार की ओर से कौन कौन प्रतिनिधित्व करता है ?